

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:925
ANSWERED ON:01.03.2000
MPLADS
MAHESHWAR SINGH

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the first instalment of the amount under the Member of Parliament Local Area Development Scheme has been released during the current year:
- (b) if so, the details thereof; and
- (c) if not, the steps taken by the Government to release the fund under the said scheme expeditiously?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE DEPARTMENT OF ADMINISTRATIVE REFORMS, PUBLIC GRIEVANCES IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS.
(SHRI ARUN SHOURIE)

(a & b) The first instalment of the MPLADS funds for the current year viz. 1999-2000 has been released in all eligible cases, where the un-sanctioned balance has been reported to be less than Rs.50 lakhs by the concerned DC. The weekly statement of release of funds is sent to Parliament Library and the information is also available on internet at URL www.nic.in/dpi.

(c) MPLADS funds are released on receipt of an expenditure statement showing an un-sanctioned balance of less than Rs.50 lakhs. For this purpose, a proforma has already been circulated to all District Collectors. The District Collectors have also been advised to sanction all the works recommended by MPs as per their entitlement of funds without waiting for the receipt of funds from this Ministry and to send a report in the prescribed format so that funds may be released to the fullest extent. The MPs have also been requested to give recommendations for sufficient works to the concerned Collector for optimum utilisation of MPLADS funds as per their entitlement.